

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 17

IA 1176/2024 In C.P. (IB)/690(MB)2020

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **20.03.2024**

NAME OF THE PARTIES: **PUNJAB NATIONAL BANK VS**
PARENTERAL DRUGS INDIA LTD.

Section 7 of the Insolvency & Bankruptcy Code, 2016

ORDER

IA No. 1176/2024 –

1. Mr. Vikram Choudhary, Advocate appeared for the Applicant.
2. The present application is filed by the Resolution Professional under Section 12 of the Insolvency and Bankruptcy Code, 2016 seeking extension of the Corporate Insolvency Resolution Process by 90 days beyond 180 days.
3. Learned Counsel for the Applicant informs that last date of EOI in terms of published form is 15.03.2024.
4. In view of above, we allow extension of 90 days from 16.03.2024 to 15.06.2024.
5. Accordingly, **IA No. 1176/2024** is **allowed** and **disposed of**.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)